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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.158/BB/2017	-	For service of notice to Corporate Debtor	Under section 8 & 9 of IB	IvalueInfo solutions Pvt Ltd Vs Ensemblon Automation Design & Entertainment Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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**ORDER**

Counsel for Petitioner is present. He has not collected the notice from the Registry. He is further directed to collect the notice from the Registry and serve on Corporate Debtor and file proof of service. List it on 08.03.2018.

  
**Member (T)**

  
**Member (J)**